

**3<sup>rd</sup> SESSION**

**HARYANA VIDHAN SABHA**

**BULLETIN NO. 3 (First Sitting)**

**Friday, the 4<sup>th</sup> September, 2015**

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Friday, the 4<sup>th</sup> September, 2015 (First Sitting) from 10.00 A.M. to 1.48 P.M.)

**I. QUESTIONS**

(a) Starred:

<b>Total No. on the order paper</b>	<b>Answered</b>	<b>Not put</b>	<b>Postponed</b>	<b>No. of Supplementaries</b>
20	3	-	-	5

The remaining Starred questions were deemed to have been answered and replies thereto were laid on the Table of the House.

(b) Unstarred: 13

**II. WELCOME TO THE V.I.P. AND STUDENTS**

(i) During the Question Hour, the Parliamentary Affairs Minister welcomed Prof. Sampat Singh, former Minister of Haryana, Shri Kulbir Singh Malik, former Deputy Speaker, Haryana and Shri Daryao Singh, former Member of Haryana Legislative Assembly, who were sitting in the V.I.P. gallery to witness the proceedings of the House.

(ii) During the Question Hour, the Parliamentary Affairs Minister welcomed the 5 scholar girls and 9 scholar boys of Punjab University and 45 students of self assistant Group, Fatehabad, who were sitting in the visitors gallery to witness the proceedings of the House.

**III. ELECTION OF DEPUTY SPEAKER**

At 11.02 A.M. the Chief Minister moved-

That Smt. Santosh Yadav, a member of the Haryana Legislative Assembly, who is present in the House, be elected as Deputy speaker of the Assembly.

The motion was seconded by the Parliamentary Affairs Minister.

There being no other proposal, the Speaker declared Smt. Santosh Yadav, unanimously elected as Deputy Speaker At 11.03 A.M. and requested her to take the seat of the Deputy speaker.

At this stage, Smt. Santosh Yadav escorted by the Chief Minister, Parliamentary Affairs Minister, Finance Minister, Transport Minister, Agriculture Minister and several Members from the Treasury Benches, occupied the seat of Deputy Speaker.

#### **IV. CONGRATULATORY SPEECHES**

Shri Abhey Singh Chautala, Leader of the Opposition, Shri Karan Singh Dalal, a member from the Indian National Congress made congratulatory speeches.

The Deputy Speaker thanked all the members of the House for her unanimously elected as Deputy Speaker.

#### **V. NOTICES OF CALLING ATTENTION MOTIONS/RAISING THE MATTER IN REGARD TO ALLEGED LAND SCAM IN DISTRICT KAITHAL**

When some of the members of the Opposition Benches sought to raise matters of Calling Attention Notices given Notices of by them, the Speaker informed the House that those were either admitted or disallowed or sent to the Government for comments or Adjournment Motion had been converted into Calling Attention Notice.

Shri Jai Parkash, an Independent Member raised the matter in regard to alleged land scam in District Kaithal and demanded Vigilance inquiry in this matter.

#### **VI. CALLING ATTENTION NOTICE AND STATEMENT THEREON.**

The Speaker admitted the Calling Attention Notice No. 13 given notice of by Smt. Kiran Choudhry, M.L.A. regarding pending payment of cane growers. He further informed the House that Shri Parminder Singh Dhull, M.L.A. and three other M.L.As. (Sarvshri Jaswinder Singh Sandhu, Ranbir Singh Gangwa and Balwan Singh) had also given Calling Attention Notice No. 42 on the similar subject which had been clubbed with Calling Attention Notice No. 13. So, they can also raise their supplementaries.

He asked Smt. Kiran Choudhry, M.L.A. to read out her notice being the first signatory and the Minister concerned to make a statement thereafter.

Smt. Kiran Choudhry read out her notice.

The Agriculture Minister then made a statement.

## **VII. PERSONAL EXPLANATION**

During the discussion on Calling Attention Notice No. 13, Shri Bhupinder Singh Hooda, a Member from the Indian National Congress Party, made a personal explanation with regard to certain remarks made against him by the Parliamentary Affairs Minister.

## **VIII. PAPERS LAID ON THE TABLE OF THE HOUSE**

The Parliamentary Affairs Minister laid papers from Sr. No. 1 to 26 on the Table of the House.

## **IX. PRESENTATION OF SUPPLEMENTARY ESTIMATES FOR THE YEAR 2015-2016 (FIRST INSTALMENT)**

The Finance Minister presented the Supplementary Estimates for the Year 2015-2016 (First Instalment).

## **X. PRESENTATION OF REPORT OF ESTIMATES COMMITTEE**

Shri Ghan Shyam Dass, a member of the Estimates Committee, presented the Report of the Committee on Estimates on the Supplementary Estimates for the year 2015-2016 (First Instalment).

## **XI. NOTICES OF CALLING ATTENTION MOTIONS/ ADJOURNMENT MOTION/WALK OUT**

When Leader of the Opposition Shri Abhay Singh Chautala sought to raise matters of Calling Attention Notices given Notices of by his party's members, the Deputy Speaker informed the House that those were either admitted or disallowed or sent to the Government for comments.

When Smt. Kiran Chodhry sought to raise the matter of her Adjournment motion, given notice of by her regarding illegal encroachment in Government Primary School Bigopur, Teh. Nangal Chaudhary, Distt. Mahendergarh, the Deputy Speaker informed that it had been sent to Government for comments till 4.00 P.M. today.

All the Members of the Indian National Lok Dal present in the House staged a walkout as a protest against disallowed their Calling Attention Motions related to public importance.

## **XII. DISCUSSION AND VOTING ON DEMANDS FOR SUPPLEMENTARY ESTIMATES FOR THE YEAR 2015-2016 (FIRST INSTALMENT).**

Discussion and Voting on the Demands for Supplementary Grants.

According to previous practice and in order to save the time of the House, the demands on the order paper (No. 2 to 5, 7, 9 to 11, 13, 15 & 16, 18 to 24, 27 & 28, 30, 32 & 33, 37 & 38, 40, 42 & 43 and 45 were deemed to have been read and moved together and a general discussion on the supplementary demands was permitted. The Members were requested to indicate the demand No. on which they wish to raise discussion.

Sarvshri Udai Bhan and Lalit Nagar, members from the Indian National Congress Party, spoke for 12 and 8 minutes, respectively.

Sarvshri Gian Chand Gupta, Randhir Singh Kapriwas and Smt. Latika Sharma, members from the Treasury Benches, spoke for 1 minute each.

Prof. Ravinder Baliala and Shri Kehar Singh, members from the Indian National Lok Dal, spoke for 4 and 9 minutes, respectively.

The Finance Minister, while replying to the debate, spoke for 11 minutes.

Demand Nos. 2 to 5 were put together and carried.

Demand No. 7 was put and carried.

Demand Nos. 9 to 11 were put together and carried.

Demand No. 13 was put and carried.

Demand Nos. 15 & 16 were put together and carried.

Demand Nos. 18 to 24 were put together and carried.

Demand Nos. 27 & 28 were put together and carried.

Demand No. 30 was put and carried.

Demand Nos. 32 & 33 were put together and carried.

Demand Nos. 37 & 38 were put together and carried.

Demand No. 40 was put and carried.

Demand Nos. 42 & 43 were put together and carried.

Demand No. 45 was put and carried.

The Deputy Speaker occupied the Chair from 11. 52 A.M. to till the House adjourned.

The Sabha then adjourned till 2.30 P.M. on today the 4<sup>th</sup> September, 2015.

**CHANDIGARH**  
**the 4<sup>rd</sup> September, 2015.**

**SECRETARY**